

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH, CHENNAI**

**APPEAL NO. 18 of 2024**

**IN THE MATTER OF: -**

**S. Perumal**

**.... Applicant**

**Versus**

**The Union Of India and Ors.**

**.... Respondent**

**COUNTER AFFIDAVIT FILED ON BEHALF OF STATE LEVEL  
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA)**



Filed by:  
**G.M. SYED NURULLAH SHERIFF**  
**Senior Standing Counsel**  
**MoEF & Cc.**  
**Mob. No. 9444015330**  
**Counsel for Respondent no. 2**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.18 of 2024 (SZ)**

**S. PERUMAL**

**Vs**

**The Ministry of Environment, Forest and Climate Change**

**&**

**State Level Environment Impact Assessment Authority (SEIAA)**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No.18 of 2024 (SZ)**

Thiru. S. Perumal,  
S/o, Shanmugam,  
No. 85, Main Road, Pazhayaseevaram Post,  
Walajabad Taluk,  
Kancheepuram District – 631 606.  
Mob- 9884422695  
Email- [taurs@gmail.com](mailto:taurs@gmail.com)

**... APPELLANT**

Vs

**1. The Ministry of Environment, Forest and Climate Change**

**Rep. by its Secretary,**

Indira Paryavaran Bhavan,  
Jorbagh Road,  
New Delhi– 110 003.

Email: [mefcc@gov.in](mailto:mefcc@gov.in)

Phone No. +91-11-2301196

**2. State Level Environment Impact Assessment Authority (SEIAA),**

**Rep. by its Member Secretary,**

3rd Floor, Panagal Maaligai, No.1, Jeenis Road,  
Saidapet, Chennai – 600 015.

Email: [seiaamstn@gmail.com](mailto:seiaamstn@gmail.com)

Phone No. 044-24359973

**... RESPONDENTS**



**Member Secretary**  
**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN**  
Panagal Maaligai, No.1, Jeenis Road,  
Saidapet, Chennai - 15

**Member Secretary**  
**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN**  
Panagal Maaligai, No.1, Jeenis Road,  
Saidapet, Chennai - 15

**COUNTER AFFIDAVIT FILED ON BEHALF OF SEIAA – TAMIL NADU, THE  
SECOND RESPONDENT**

I, A.R. Rahul Nadh, aged 36 years working as Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu (SEIAA-TN) having office at Third Floor, Panagal Maaligai, Saidapet, Chennai – 600015, solemnly affirm and sincerely state as follows:

1. I am filing this counter affidavit on behalf of the Second Respondent/SEIAA-TN herein and as such I am well acquainted with the facts and the circumstances of the case from the records available in this office.
2. I deny the averments and allegations stated in this Appeal No.18 of 2024 except those that are specifically admitted hereunder and put the applicant to strict proof of the same.
3. It is respectfully submitted that; the project proponent Thiru. S. Perumal has applied to State Level Environment Impact Assessment Authority – Tamil Nadu (SEIAA-TN) seeking prior Environmental Clearance for the project/activity covered under Category “B2” of Item 1(a) “Mining Projects” of the Schedule to the EIA Notification, 2006 for the Proposed Rough Stone and Gravel Quarry lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu vide online proposal No.SIA/TN/MIN/438028/2023 dated:28.07.2023.
4. I respectfully submitted that; the proposal was scheduled to be appraised in the **413<sup>rd</sup> meeting of State Expert Appraisal Committee (SEAC)** & the schedule was communicated to the Project Proponent via email on 12.09.2023. Subsequently, it was placed in the **413<sup>rd</sup> meeting of State Expert Appraisal Committee (SEAC) held on 05.10.2023**. The Proponent, Thiru. S.Perumal appeared before the committee with his EIA Co-ordinator for appraisal.



**Member Secretary**  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maaligai, No.1, Jeeris Road,  
Saidapet, Chennai - 15

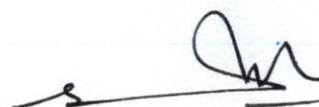
**Member Secretary**  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maaligai, No.1, Jeeris Road,  
Saidapet, Chennai - 15

During deliberations, the following were noted:

- i. From the Hydrogeological Report submitted by the project proponent which was obtained from Anna University, Chennai, the Committee noted that the average water table in the proposed location lies at a depth of about 10m. Further, moisture content is present in the soil up to the depth of 5m.
- ii. The applied site is a fresh area, hitherto unmined.
- iii. From the KML file uploaded by the proponent in the PARIVESH Portal, it was ascertained that the proposed area is fully surrounded by agricultural fields on all sides.
- iv. Kiliyar River is located at a distance of 140m from the proposed project area.
- v. Further, there is a check dam located at a distance of 1.6km from the applied area.

Considering the significance of water body/river course located nearby and also to protect the surrounding agricultural fields, the Committee after detailed deliberations, **decided not to recommend the proposal for grant of Environmental Clearance.**

5. I respectfully submitted that; subsequently, the subject was placed before the **Authority (SEIAA-TN) in its 665<sup>th</sup> meeting held on 26.10.2023.** In view of the above, The Authority, after discussions, accepted the decision of SEAC, rejected the proposal and decided to request Member Secretary, SEIAA-TN to grant rejection letter to proponent as per the 413th SEAC minutes. Further, Authority decided to close and record this proposal.
6. I respectfully submitted that; based on the above, **the rejection letter was sent to the Project proponent vide this office letter No. SEIAA-TN/F.No.10278/2023 dated 26.10.2023. Hence this file is closed and recorded.**



**Member Secretary**  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maligai, No.1, Jeenis Road,  
Saidapet, Chennai - 15

Therefore, humbly prayed that this Hon'ble Tribunal may be pleased to record and pass orders as this Hon'ble Tribunal may deem to fit and proper in light of the facts and circumstances of this case and thus render justice.

Solemnly affirmed at Chennai on  
this 26<sup>th</sup> day of February 2024 &  
Signed his name in my presence



**SECOND RESPONDENT**

**BEFORE ME**

**MEMBER SECRETARY  
SEIAA-TN**

**Member Secretary**  
**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN**  
Panagal Maligai, No.1, Jeeris Road,  
Saidapet, Chennai - 15

Member Secretary  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagal Maligai, No.1, Jeeris Road,  
Saidapet, Chennai - 15

is more than 5 Ha. But it is observed that the proponent has submitted an application seeking Environmental Clearance under 'B2' category.

In view of the above, the Committee, after detailed deliberations, decided that the current proposal cannot be processed and hence directed the proponent to submit an application seeking Terms of Reference under 'B1' category to further process the proposal. Hence, SEIAA may close and record the current proposal submitted under 'B2' category accordingly.

**Agenda No: 413-14**

**(File No.10278/2023)**

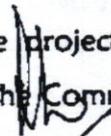
**Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu by Thiru. S. Perumal - For Environmental Clearance. (SIA/TN/MIN/438028/2023 dated: 28.07.2023)**

The proposal was placed in the 413<sup>th</sup> Meeting of SEAC held on 05.10.2023. The project details furnished by the proponent are available on the website (parivesh.nic.in).

**The SEAC noted the following:**

1. The project proponent, Thiru. S. Perumal has applied for Environmental Clearance for the Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu.
2. The project/activity is covered under Category "B2" of Item 1(a) "Mining of Minerals Projects" of the Schedule to the EIA Notification, 2006.
3. During deliberations, the following were noted:
  - i) From the Hydrogeological Report submitted by the project proponent which was obtained from Anna University, Chennai, the Committee noted

  
MEMBER SECRETARY  
SEAC -TN

  
CHAIRMAN  
SEAC- TN

that the average water table in the proposed location lies at a depth of about 10m. Further, moisture content is present in the soil up to the depth of 5m.

- ii) The applied site is a fresh area, hitherto unmined.
- iii) From the KML file uploaded by the proponent in the PARIVESH Portal, it was ascertained that the proposed area is fully surrounded by agricultural fields on all sides.
- iv) Kiliyar River is located at a distance of 140m from the proposed project area.
- v) Further, there is a check dam located at a distance of 1.6km from the applied area.

Considering the significance of water body/river course located nearby and also to protect the surrounding agricultural fields, the Committee after detailed deliberations, decided not to recommend the proposal for grant of Environmental Clearance.

Agenda No: 413-15

(File No.10285/2023)

Proposed construction of a Mall Building at Survey Nos. 101/2B1A, 101/7, 101/16, 101/8, 101/9, 102/2A2, 102/2A3, 102/3, 103/2A1, 103/7, 103/2E1, 103/2E2, 103/8, 103/2F1 & 103/4 of Ullur Village, Kumbakonam Taluk, Thanjavur District, Tamil Nadu by Mr. K. Soundararajan – For Environmental Clearance. (SIA/TN/INFRA2/437585/2022 dt.02.08.2023.)

The proposal was placed in the 413<sup>th</sup> Meeting of SEAC held on 05.10.2023. The project details furnished by the proponent are available on the website (parivesh.nic.in).

The SEAC noted the following:

1. The project proponent, Mr. Soundararajan has applied for Environmental Clearance for the Proposed construct a Mall Building at S.F.Nos. 20-109/1 of Vallancheri Village. SF.No. 101/2B1A, 101/7, 101/16, 101/8, 101/9, 102/2A2, 102/2A3, 102/3, 103/2A1, 103/7, 103/2E1, 103/2E2, 103/8, 103/2F1, 103/4 Ullur Village, Kumbakonam Taluk, Thanjavur District, Tamil Nadu.
2. The project/activity is covered under category "B2" of Item 8 (a) "Building and Construction Projects" of the schedule to the EIA Notification, 2006.

  
MEMBER SECRETARY  
SEAC -TN

  
CHAIRMAN  
SEAC- TN

# Perumal

MARIA STATIONERY

Sagaya Madha Church

## Legend

 Kiliyar River View Point

596

 Kiliyar River View Point

596

KILIYAR RIVER

596

Google Earth

Image © 2024 Maxar Technologies



200 m

7

14.	<p>Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu by Thiru. S. Perumal - For Environmental Clearance. (SIA/TN/MIN/438028/2023)</p>	10278	<p>The authority noted that the subject was appraised in the 413<sup>th</sup> SEAC meeting held on 05.10.2023. During deliberations, the following were noted:</p> <ul style="list-style-type: none"> <li>i) From the Hydrogeological Report submitted by the project proponent which was obtained from Anna University, Chennai, the Committee noted that the average water table in the proposed location lies at a depth of about 10m. Further, moisture content is present in the soil up to the depth of 5m.</li> <li>ii) The applied site is a fresh area, hitherto unmined.</li> <li>iii) From the KML file uploaded by the proponent in the PARIVESH Portal, it was ascertained that the proposed area is fully surrounded by agricultural fields on all sides.</li> <li>iv) Kiliyar River is located at a distance of 140m from the proposed project area.</li> <li>v) Further, there is a check dam located at a distance of 1.6km from the applied area.</li> </ul> <p>Considering the significance of water body/river course located nearby and also to protect the surrounding agricultural fields, the Committee after detailed deliberations, decided not to recommend the proposal for grant of Environmental Clearance. The Authority, after discussions, <b>accepted the decision of SEAC, rejected the proposal</b> and decided to request Member Secretary, SEIAA-TN to grant rejection letter to proponent as per the 413<sup>th</sup> SEAC minutes. Further, Authority decided to close and record this proposal.</p>
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MEMBER SECRETARY

MEMBER

CHAIRMAN  
SEIAA-TN



THIRU.DEEPAK S. BILGI, I.F.S  
MEMBER SECRETARY

STATE LEVEL ENVIRONMENT IMPACT  
ASSESSMENT AUTHORITY-TAMILNADU

3rd Floor, Panagal Maaligai,

No.1, Jeenis Road, Saidapet

Chennai-600015

Phone No.044-24359973

Fax No. 044-24359975

**Letter No. SEIAA-TN/F.No.10278/2023 dated:26.10.2023.**

To

Thiru. S. Perumal,  
S/o. Shanmugam,  
No. 85, Main Road, Pazhayaseevaram Post,  
Walajabad Taluk,  
Kancheepuram District – 631 606.

Sir,

Sub: SEIAA-TN – An application seeking Environmental Clearance for the Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu by Thiru. S. Perumal - under Schedule 1(a) 'Mining of minerals projects' of the EIA Notification, 2006 – Proposal **not recommended** for Environmental Clearance – application closed and recorded - Reg.

Ref: 1. Online Proposal No SIA/TN/MIN/438028/2023 dated: 28.07.2023.  
2. Your application for Environmental Clearance submitted at SEIAA-TN on 03.08.2023.

3. Minutes of the 413<sup>th</sup> SEAC meeting held on 05.10.2023.
4. Minutes of the 665<sup>th</sup> SEIAA meeting held on 26.10.2023.

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I invite your kind attention to the references cited above, wherein you have submitted an application seeking Environmental Clearance for the Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu.

The proposal was placed in the 413<sup>th</sup> SEAC meeting held on 05.10.2023. The SEAC noted the following:

1. The project proponent, **Thiru. S. Perumal** has applied for Environmental Clearance for the Proposed Rough Stone and Gravel Quarry Lease over an extent of 4.90.48 Ha at S.F.Nos. 6/1, 6/2, 6/3, 6/4, 10/2A(P), 10/3A, 10/3B, 11/2A, 11/2B1, 11/2B2, 11/2C1, 11/2C2, 11/2D1, 11/2D2, 11/2E1, 11/2E2, 11/2F1, 11/2F2, 11/2G(P), 11/2H(P), 11/2I, 16/1A, 16/1B, 16/1C, 16/2A, 16/2B, 16/2C1, 16/2C2, 16/2C3, 16/3A, 16/3B, 16/3C and 16/3D of Veeranakunnam Village, Maduranthagam Taluk, Chengalpattu District, Tamil Nadu.
2. The project/activity is covered under Category "B2" of Item 1(a) "Mining of Minerals Projects" of the Schedule to the EIA Notification, 2006.
3. During deliberations, the following were noted:
  - i) From the Hydrogeological Report submitted by the project proponent which was obtained from Anna University, Chennai, the Committee noted that the average water table in the proposed location lies at a depth of about 10m. Further, moisture content is present in the soil up to the depth of 5m.
  - ii) The applied site is a fresh area, hitherto unmined.
  - iii) From the KML file uploaded by the proponent in the PARIVESH Portal, it was ascertained that the proposed area is fully surrounded by agricultural fields on all sides.
  - iv) Kiliyar River is located at a distance of 140m from the proposed project area.
  - v) Further, there is a check dam located at a distance of 1.6km from the applied area.

Considering the significance of water body/river course located nearby and also to protect the surrounding agricultural fields, the Committee after detailed deliberations, **decided not to recommend the proposal for grant of Environmental Clearance.**

Subsequently, the subject was placed in the 665th authority meeting held on 26.10.2023. The Authority, after discussions, **accepted the decision of SEAC, rejected the proposal** and decided to request Member Secretary, SEIAA-TN to grant rejection letter to proponent as per the 413th SEAC minutes. Further, Authority decided to close and record this proposal.

In this regard, it is informed that the proposal was rejected and hence the file is **closed and recorded accordingly.**

  
**MEMBER SECRETARY**  
**SEIAA-TN**

  
26/10/23